

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.121 - RST.App/7(AHM)2022
In
CP(IB) 835 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shivani Sumit Jain Proprietor of S K Infra
V/s
Riddhi Corporate Services Ltd

.....Applicant

.....Respondent

Order delivered on: 09/01/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Mr. Amrish Gandhi, PCS.

ORDER

On the last date of hearing also no one had appeared on behalf of the applicant.

Matter stands adjourned to 01.03.2023 for further consideration.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)